

**File No. RCD-05007/2/2021-Regulatory-FSSAI**  
Food Safety & Standard Authority of India  
(A Statutory body under Ministry of Health & Family Welfare)  
(Regulatory Compliance Division)

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FDA Bhawan, New Delhi  
Dated: 10<sup>th</sup> February, 2022

**Office Order**

**Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 –regd.**

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under mentioned officers are hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned below w.e.f. 10-02-2022 for until further orders: -

Sl. No.	Name & Designation of Officer	States/ UT	Name of Districts
1	Mr. Sanjiv S. Patil, Joint Director	Maharashtra-I	Nagpur, Bhandara, Gondia, Chandrapur, Gadchiroli, Wardha, Amravati, Akola, Buldhana, Yavatmal, Washim, Nashik, Ahamadnagar, Dhule, Jalgaon, Nandurbar, Aurangabad, Beed, Hingoli, Jalna, Latur, Nanded, Parbhani, Osmanabad.
2.	Dr. K. U. Methekar, Deputy Director	Maharashtra-II	Greater Mumbai, Navi Mumbai, Thane, Palghar, Raigad, Ratnagiri, Sindhudurg, ,
3.	Sh. Amol R. Jagtap, Asst. Director	Maharashtra-III	Pune, Kolhapur, Solapur, Satara, Sangli
		Dadra & Nagar Haveli and Daman & Diu	
4.	Ms. Sukanaya Pondugala, Asst. Director	Gujarat -I	Ahmedabad, Anand, Bharuch, Chhota Udaipur, Dohad, Godhra (Panchmahal), Nadiad (Kheda), Narmada, Vadodara, Arvalli, Gandhinagar, Himmatnagar (Sabarkantha), Mahesana, Palanpur (Banaskantha), Patan, Amreli, Bhavnagar, Bhuj (Kutchh), Botad rural, Devbhumi Dwarka, Gandhidham Municipality, Gir Somnath, Jamnagar, Munagadh, Morbi, Porbandar, Rajkot, Surendranagar,
5.	Sh. Irmia Katamgari, Asst. Director	Gujarat- II	Dang, Navsari, Surat, Tapi, Valsad
6.	Ms. Jyoti M. Harne, Asst. Director	Goa	All districts of the Goa State

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

  
(Arun Singhal)  
Chief Executive Officer

1. Commissioners of Food Safety of all States / UTs
2. All Designated Officers / Central Licensing Authority
3. CITO – with a request to create login credential and mapping of Districts against the CLA in FoSCoS and uploading the order on FSSAI Website.
4. HR Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.